

Subject: [ No subject ]  
To: vk.agarwal@traf.gov.in

Date: 09/04/19 02:04 PM  
From: Santhanam Subburayalu <reveras2008@gmail.com>

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Respected Sir

The new pricing policy is not explicitly implemented

There is no clear guidance on the commercial agreement between broadcasters and MSOs in particular

Dividends should be shared equally across all three sectors of the business

Until yesterday, customers were able to watch HD channels for 300 rupees

But it has been multiplied several times since the new price policy was implemented.

It is therefore impossible to turn off the poor and see the channels

This has created the discrimination that rich people can watch all channels but not the poor.

It is true democracy?

At least 130 Rs. cable TV operators should be profitable to ensure quality broadcasting.

This has led to the hindrance in implementation of the new pricing policy today

Therefore, I request you to consider the public interest and cable TV operators profit. Without this two things execution of NTO is hard.

I'm expecting a valuable response from your side

Thank you

Regards  
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